

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 11-11-2025 To 11-11-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CRM (A)	3855/2025	AURANGEB SEKH AND ANR. Mobile:9433121831 Email:UTTAMKUMARDE12@GMAIL.COM	UTTAM KUMAR DE	02-12-2025	1) ... ATTTACH SERVICE DELIVERED REPORT OF RESPONDENT NO. TWO
2	CRM (A)	3857/2025	NABAKUMAR MONDAL @ NABAKUMAR MANDAL Mobile:8420602621 Email:RIYADAS0528@GMAIL.COM	RIYA DAS	02-12-2025	1) ... COMPLAINANT IDENTITY DISCLOSED AT ALL ANNEXURES
3	CRM (A)	3859/2025	AVIJIT ADHIKARI AND ANR. Mobile:8101750703 Email:PRITILATASARDAR75@GMAIL.COM	PRITILATA SARDAR	02-12-2025	1) ... MENTION G.R/P.T.N/ SL. NO. AT CAUSE TITLE PAGE
4	CRM (A)	3865/2025	KALIPADA SARKAR AND ORS. Mobile:7076410712 Email:SABRINAPARVEEN73@GMAIL.COM	SABRINA PARVEEN	02-12-2025	1) ... CLARIFICATION NEEDED AT PARAGRAPH ONE REGARDING P.T.N NUMBER AND HIGH COURT CASE DETAILS (ATTACH HIGH COURT REJECTION COPY)
5	CRM(M)	2365/2025	SHILAN MONDAL Mobile:9434057837 Email:SM.ADV990@GMAIL.COM	SNEHANSU MAJUMDER	02-12-2025	LD TRIAL COURT REJECTION DATE MISMATCHES BETWEEN 1ST PARA AND 2ND PAGE
6	CRM(M)	2366/2025	RAJENDRA SHAW @ RAJENDRA KUMAR SHAW Mobile:6290394977 Email:ANIRUDDHAMITRA51@GMAIL.COM	ANIRUDDHA MITRA	02-12-2025	1) IN 1ST PARA, DECLARATION OF LD. ADVOCATE IS REQUIRED AS P.S. CASE DATE IS WRONGLY MENTIONED IN CERTIFIED COPY OF CRM 405/2025 2) ATTACH ORDER COPY DATED 28/7/25 IN CRM 328/2025 MENTIONED IN 1ST PARA 3) SIGNATURE OF DEPONENT IS REQUIRED IN THE COPY OF PHOTO ID CARD
7	CRM(M)	2367/2025	PRASANTA BHATTACHARYA Mobile:9434057837 Email:SM.ADV990@GMAIL.COM	SNEHANSU MAJUMDER	02-12-2025	MENTION P.T.N. NO IN 1ST PARA
8	CRM(M)	2379/2025	RAMEN BARUI Mobile:9123907622 Email:DIPAKDAS47@GMAIL.COM	DIPAK DAS	02-12-2025	1) ATTACH DELIVERY REPORT OF EW193677001IN 2) P.S. CASE NO WRONG IN THE LETTERS ADDRESSED TO LD P.P. ... 3) INITIAL SIGNATURE OF COMMISSIONER OF AFFIDAVIT IS REQUIRED IN AFFIDAVIT PAGE
9	CRM(M)	2381/2025	CHHOTON ANSHARI @ CHHOTON Mobile:8420192182	PRIYA GHOSAL	02-12-2025	CLARIFICATION NEEDED REGARDING G.R. 42/2025 MENTIONED IN PETITION AS G.R. CASE NO IS SAME

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Email:PRIYABAISHALIGHOSAL1995@GMAIL.COM			AS SPECIAL CASE NO.
10	CRM (NDPS)	1428/2025	UJJWAL MANDAL AND ANR. Mobile:8017093620 Email:AKRAMW762@GMAIL.COM	MD WASIM AKRAM	02-12-2025	P.S. CASE NAME MENTIONED IN PETITION NOT MATCHING WITH FIR COPY AS WELL AS CERTIFIED COPY OF LD TRIAL COURT
11	CRR	4838/2025	BHUTU GHOSH Mobile:7003764276 Email:TAPODIPGUPTA86@GMAIL.COM	TAPODIP GUPTA	02-12-2025	CLARIFICATION REGARDING THE PETITION NEEDED
12	CRR	4842/2025	HASNA BANU BIBI Mobile:9804578330	SUMAN MAJUMDER	02-12-2025	COURT NO IS GIVEN WRONGLY IN THE PETITION.
13	CRR	4854/2025	SK. JASIMUDDIN AHMED AND OTHERS Mobile:8820323399 Email:SOFIANESARHC2017@GMAIL.COM	SOFIA NESAR	02-12-2025	ORDER DATED 28-03-2024 IS MISSING.
14	WPA	25400/2025	RUTAN BADSHA Mobile:7278111457 Email:SHAHAN886@GMAIL.COM	SHAHAN SHAH	02-12-2025	COURT IS WRONG.
15	WPA	25401/2025	HUMAYUN SEKH Mobile:9681132797 Email:MDSHAHJAHANRAEES@GMAIL.COM	MD. SHAHJAHAN	02-12-2025	MENTIONED COURT IS WRONG.
16	WPA	25403/2025	RUTAN BADSHA Mobile:7278111457 Email:SHAHAN886@GMAIL.COM	SHAHAN SHAH	02-12-2025	COURT IS WRONG.
17	WPA	25470/2025	SHEFALI GAYEN Mobile:9830434133 Email:SOLVEBYLAW1@GMAIL.COM	PARAMITA MONDAL	02-12-2025	C J NAME SPELLING WRONG
18	WPA	25471/2025	KAMALA GAYEN Mobile:9830434133 Email:SOLVEBYLAW1@GMAIL.COM	PARAMITA MONDAL	02-12-2025	NAME SPELLING OF C J WRONG
19	WPA	25472/2025	SWAPAN MONDAL Mobile:9830434133 Email:SOLVEBYLAW1@GMAIL.COM	PARAMITA MONDAL	02-12-2025	NAME SPELLING OF C J WRONG
20	WPA	25474/2025	KABITA PANDEY AND ANR. Mobile:8100496909 Email:ADVSAYANCHATTOPADHYAY@GMAIL.COM	SUPRAVA JANA	02-12-2025	STATE OF RESPONDENT 1,2,3 ABSENT
21	WPA	25494/2025	SUTAPA LALL Mobile:9831965034	RAJIV LALL	02-12-2025	COURT NO WRONG

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Email:RAJIBLALL2410@GMAIL.COM			
22	WPA	25649/2025	SK. SAJED RAHAMAN Mobile:7980324419 Email:ANISHCHAKRABORTY23@GMAIL.COM	ANISH CHAKRABORTY	02-12-2025	HON'BLE CHIEF JUSTICE NAME SPELLED WRONG.
23	WPA	25661/2025	NITAI MANDAL Mobile:7595985613 Email:ADV.AYANAVA89@GMAIL.COM	AYANAVA DAS	02-12-2025	VOKA ACCEPTANCE ABSENT
24	WPA	25674/2025	RABINDRA NATH MODAK Mobile:9733828456 Email:PANKAJHALDER02@GMAIL.COM	PANKAJ HALDER	02-12-2025	HON'BLE CHIEF JUSTICE NAME SPELLED WRONG.
25	WPA	25696/2025	RABINDRA NATH MODAK Mobile:9733828456 Email:PANKARJHALDER02@GMAIL.COM	PANKAJ HALDER	02-12-2025	HON'BLE CHIEF JUSTICE NAME WRONGLY SPELLED.

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